

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 120**  
**(CAA)-47(PB)/2019**

**IN THE MATTER OF:**

Saanvi Infratech Pvt. Ltd.  
With Fortune Stainless Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 21.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-  
For the respondent

Mr. Rajeev K. Goel, Mr. Kartikeya Goel, Advs.  
Ms. Sonam Sharma, CP for RD(NR)  
Ms. Swati Koshal, Adv. for OL

**ORDER**

Reply by Income Tax Department is still awaited and no one has put in appearance on its behalf today. Replies by RD and OL have been filed raising no objections. One last opportunity is granted to Income Tax Department to file its status report.

List on 04.07.2019.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**